

**BUSINESS ADVISORY COMMITTEE**  
(Sixteenth Lok Sabha)

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**FIFTY-SIXTH REPORT**  
(Presented on **06.08.2018**)

The Business Advisory Committee held a sitting on Friday, the 3<sup>rd</sup> August, 2018.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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|--|---|--|
| (1) Discussion and Voting on Supplementary Demands for Grants for 2018-19 and Demands for Excess Grants for 2015-16 and introduction, consideration and passing of the related Appropriation Bills.                      | } | <b>4 Hours</b><br><b>[May be discussed together]</b> |
| (2) The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2018, after its introduction.<br><i>(Consideration and passing)</i>   | } | <b>3 Hours</b>                                       |
| (3) The National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (Amendment) Bill, 2018, after it is passed by Rajya Sabha.<br><i>(Consideration and passing)</i> | } | <b>1 Hour</b>  |
| (4) The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2018.<br><i>(Consideration and passing)</i>   | } | <b>4 Hours</b>                                       |
| (5) The Central Goods and Services Tax (Amendment) Bill, 2018.<br><i>(Consideration and passing)</i>   | } | <b>2 Hours</b><br><b>[May be discussed together]</b> |
| (6) The Integrated Goods and Services Tax (Amendment) Bill, 2018.<br><i>(Consideration and passing)</i>  |   |  |
| (7) The Union Territory Goods and Service Tax (Amendment) Bill, 2018.<br><i>(Consideration and passing)</i>  |   |  |
| (8) The Goods and Services Tax (Compensation to States) Amendment Bill, 2018.<br><i>(Consideration and passing)</i>  |   |  |

**NEW DELHI;**  
**3<sup>rd</sup> August, 2018**  
**Shravana 12, 1940 (Saka)**

**Sumitra Mahajan**  
**Chairperson,**  
**Business Advisory Committee.**